

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

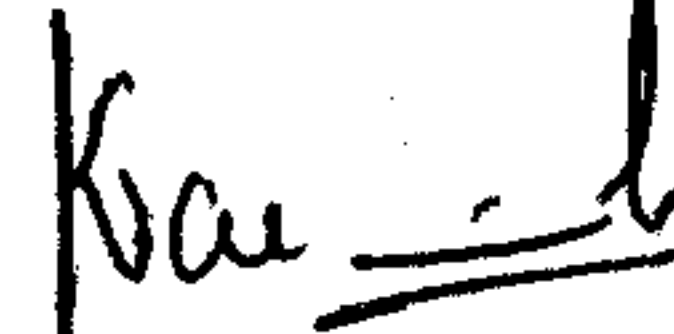
Co. Appeal No. 4/58, 59/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017**

Name of the Company: Oriental Insurance Co. Ltd.
V/s.
Ambuja Cements Ltd. & Ors.

Section of the Companies Act: Sections 58, 59 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kunal P Vaishnav	Advocate	Rep No. 1 (Ambuja Cement Ltd.)	
2.				

ORDER

Learned FCA Mr. Kamal Agrawal present for Original Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 1.

Learned Advocate Mr. Kunal Vaishnav filed Vakalatnama for Respondent no. 1.

Respondent shall file reply within two weeks serving copy in advance to other side.

List the matter on 07.12.2017 for hearing.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 27th day of October, 2017.